

in by the Scheduled Caste. These posts have been filled in on *ad-hoc* basis from departmental candidates according to seniority and qualifications. The only Scheduled Caste candidate who fulfilled the qualifications according to seniority, was appointed to the post.

(iii) There are five posts of Ayurvedic Vaid in the New Delhi Municipal Committee. Only three posts were filled in during the last three years, out of which one post was reserved for Scheduled Caste/Scheduled Tribes. Only one candidate, belonging to the Scheduled Caste, applied for the post and as he did not fulfill the prescribed qualifications, his candidature was not considered.

Bonus to Employees of Coir Board

6038. SHRI C. K. CHANDRAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Unstarred Question No. 4567 on 15th December, 1972 regarding meeting of Coir Board regarding payment of Bonus and state:

(a) whether Government have taken a final decision of grant financial sanction to Coir Board for giving Bonus to its employees;

(b) whether the employees of the Coffee Board are given bonus; and

(c) if so, the reasons for not giving bonus to the employees of the Coir Board?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) to (c). The question of giving bonus to the employees of the Coir Board is still under the consideration of the Government. Eligible employees of the Coffee Board are given bonus.

Facilities for Small Units

6039. SHRI C. K. CHANDRAPPA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the attention of Government has been drawn to the news item appearing in the 'Hindustan Standard' (Calcutta) dated the 6th March, 1973 under the heading "Small units continue to cry for facilities"; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) Yes, Sir.

(b) The availability of raw materials and other facilities to small scale industrialist units has been continuously on the increase. Steps are, however, being taken to improve the position further.

Activities of C.I.A.

6040. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what further steps have been taken to eliminate the C.I.A. activities throughout the country; and

(b) whether cultural organizations receiving money from C.I.A. are likely to be closed down and if not, the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSINI): (a) Government maintain a continuous watch over such activities. The disclosure, however, of information which Gov-

ernment have in its possession or the details of what is done to counter the activities of foreign intelligence organisations, including the CIA, will not serve any public interest.

(b) Attention is invited to answer furnished by the Minister of External Affairs to unstarred question No. 558 on the 22nd February, 1973 regarding control over foreign cultural centres in India. The House is also aware of the reasons why the office of the Asia Foundation in India was wound up in 1968 under the orders of the Government of India. Government have no definite information of any Indian cultural organisation receiving funds from CIA.

Generation of Electricity in Atomic Power Plants

6041. SHRI SHANKER RAO SAVANT: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the capacity and actual generation of electricity in each of the atomic plants in India;

(b) whether Government propose to expand the existing plants or to set up new plants, if so, their proposed locations and capacity;

(c) in what other ways atomic energy is proposed to be put to civil uses; and

(d) whether India has to depend upon any foreign country for a complete know how of the generation, conversion and use of atomic energy; and if so, upon which countries and to what extent?

THE PRIME MINISTER, MINISTER OF ENERGY, MINISTER OF ELECTRONICS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Presently only one atomic power station at Tarapur with 420 MWe capacity is in operation. The yearly figures for generation of

electricity in this station are given below:

<i>Year</i>	<i>Units of Electricity generated</i>
1969 (Since April 1, 69—the date Station commenced generation).	785.867 million
1970	2177.533 million
1971	1789.990 million
1972	870.411 million
1973 (upto February 73)	322.632 million

(b) Two more power stations in Rajasthan and Tamil Nadu are under construction. Further proposals are under formulation.

(c) The different peaceful uses of atomic energy are described in the Annual Report of the Department for the year 1971-72; copies of which are available in the Parliament Library. These activities are proposed to be continued.

(d) No, Sir.

Use of Bangla Desh Relief Postal Stamps after 1.4.1973

6043. SHRI SHANKERRAO SAVANT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Bangla Desh Relief Postal Stamps can be used after 1st April, 1973 for postal purposes; and

(b) if not, whether their value will be returned to those who possess these stamps?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) No.

(b) Yes. Unspoilt 5 paise RRT stamps for use on postal articles and inland letter cards and aerogrammes